

By E-Mail/Speed post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-81/2023/9571/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Member Secretary  
Assam State Legal Services Authority,  
Guwahati

Dated Guwahati, the 19<sup>th</sup> September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. ASLSA 44/2015/33, dated 12.09.2023

Sir,

With reference to the above, I am directed to inform you that Shri Ranjan Brahma, Deputy Secretary, Assam State Legal Services Authority, Guwahati, has been allowed to avail LTC for the block period of 2022-2025, to travel to Delhi and Agra, along with his wife and two minor children, w.e.f. 22.10.2023 to 27.10.2023, by the shortest possible route, as per existing Rules.

Shri Ranjan Brahma may be informed accordingly.

Thanking you,

Yours faithfully,



**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/9571-9575/A.  
Copy to:-

Dated 19<sup>th</sup> Sep, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ranjan Brahma, Deputy Secretary, Assam State Legal Services Authority, with reference to his letter dated 11.09.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
**REGISTRAR(VIGILANCE)**

18/9/23  
16.09.2023